## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.28/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES:

Mr. Kailash Ramchand Dewani

V/s.

M/s. SNT Controls Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Do Deept' Adv. for petitions

2. Swappil Andre Al Ar Responder

## ORDER TCP 28/397-398/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. By Order of the Bench, adjourned to 2.02.2018.
- 3. Communicated to both the sides.

Sd/-M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017

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